

PROFORMA FOR DECLARATION OF ASSETS

(As On 31-03-2012)

Name of Officer (In Full):

Doctor Lal Katakwar

Date of Birth :


10/1/1964

Present Post held :

Judge, Family Court

Immovable Property				
Name of District, Sub-Division Taluka and Village in which property is situated	Name and details of Property		If not in own name, state in whose name held and his/her relationship to the Govt. Servant	How acquired ? Whether by purchase lease mortgage, inheritance, gift or otherwise with detail of persons from whom acquired
	House and other Buildings	Land		
1	2	3	4	5
VIII. & Tal.- Nawagarh, Dist.- Janjgir-champa	1- Residential House	7.28 Hactare Agricultural land	3.22 Hactare land & 2 housing plots held on my father's name Shri B.L. Katakwar	All agricultural land is ancestral property. Housing Plots purchased in 2003, 2006 and 2012
VIII. & Tal.- Janjgir, Dist.- Janjgir-champa	1- under construction Residential House	1- Housing plot		
VIII. - Peneri, Tal. Janjgir Dist.- Janjgir-champa	-	2- Housing plots		
Movable Property (Valued Above 25000/- of Rs.)				
Name of Articles				
1				
1- Computer Set				
2- Motor Cycle				
3- Motor Car				
Jewellery (Worth Rs.)		Jewellery (Lump Sum)		
5,00,000/- {Gold & Silver Jewellery}				

Name of Issuing Company		Shares/Debentures		Nos. of Shares	
1		1		2	
I.D.F.C. Limited Chennai				4- Infrastrucher Bonds - Rs 20000/-	
Name of Issuing Company		Life Insurance Policy & Others		Amount	
1				2	
Life Insurance Corporation of India				3- Policy - 3,50,000/-	
Name of Bank		Bank Deposites/Securities & Investments		Amount	
1		City		2	
				3	
1) Fixed Deposites					
2) Saving Bank A/Cs		State Bank Of India		Ambikapur Dist.Surguja	
		C.G. Gramin Bank		Nawagarh, Dist-Janjgir-Champa	
3) PPF		State Bank Of India		Champa, Dist.-Janjgir-Champa	
4) GPF					
5) NSS				R.S. above 1497571/-	
6) Others					


 (D.L. Katakwar)
 Judge,
 Family Court, Ambikapur
 Surguja (C.G.)